

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.417

**IA/1981/ND/2023, IA/4355/ND/2022, IA/5163/ND/2023,
IA/5011/ND/2023, IA/1168/ND/2024, IA/1160/ND/2024 IN
IB/60/PB/2021**

IN THE MATTER OF:

M/s. Essbert Fashion Pvt Ltd (Formerly known as KVM Fashion Pvt Ltd) & ors.	...	Applicant
Versus		
M/s Pytex Jewellers Pvt Ltd	...	Respondent

Under Section 7 (IBC)

Order delivered on 12.07.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the RP	: Mr. Harshit Kumar Rawat, Adv.
For ex-mgt.	: Mr. Nitesh Jain, Mr. Vatsal Chandra, Adv.
For PNB	: Mr. Prashant Kumar, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **09.08.2024**.

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**